

SHRI S. M. BANERJEE : The birthday cake should be laid on the Table.

MR. SPEAKER : Very good idea.

SHRI S. M. BANERJEE : I will bring one.

12.57 hrs.

PAPERS LAID ON THE TABLE

PAPERS RE : SESSIONS OF INDUSTRIAL COMMITTEE ON PLANTATIONS AND STANDING LABOUR COMMITTEE

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BISHWANATH ROY) : On behalf of Shri B. J. Azad, I beg to lay on the Table—

- (1) A copy of the Main Conclusions (Hindi and English versions) of the Thirteenth Session of the Industrial Committee on Plantations held at New Delhi on the 10th July, 1970. [*Placed in Library. See No. LT—4309/70*]
- (2) A copy of the Main Conclusions (Hindi and English versions) of the Twenty-ninth Session of the Standing Labour Committee held at New Delhi on 23rd-24th July, 1970. [*Placed in Library. See No. LT—4310/70*]

PAPERS RE : MP STATE AGRO-INDUSTRIES CORPN. AND RICE MILLING INDUSTRY (REGULATION) ACT

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI S. C. JAMIR) : On behalf of Shri Shinde, I beg to lay on the Table—

- (1) A copy of the Annual Report of the Madhya Pradesh State Agro-Industries Development Corporation Limited, Bhopal for the year ended the 31st March, 1970 along with the Audited Accounts and the comments of the

Comptroller and Auditor General thereon under sub-section (1) of section 619A of the Companies Act, 1956. [*Placed in Library. See No. LT—4311/70*]

- (2) A copy of Notification No. G. S. R. 852 (Hindi version) published in Gazette of India dated the 19th September, 1970 containing corrigendum to Notification No. G. S. R. 553 dated the 20th June, 1970, under sub-section (4) of section 22 of the Rice Milling Industry (Regulation) Act, 1958. [*Placed in Library. See No. LT—4312/70*]

PAPERS RE : AUDIT REPORTS (COMMERCIAL) POSTS AND TELEGRAPHS, APPROPRIATION ACCOUNTS ETC.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) :

I beg to lay on the Table—

- (1) A copy of the Audit Report (Commercial) 1970-Part VI, under article 151 (1) of the Constitution. [*Placed in Library. See No. LT—4313/70*]
- (2) A copy of the Audit Report, Posts and Telegraphs, 1970 (Hindi version) under article 151 (1) of the Constitution, read with sub-section 3 (ii) section 3 of the Official Languages Act, 1963. [*Placed in Library. See No. LT—4314/70*]
- (3) A copy of the Appropriation Accounts, Posts and Telegraphs for 1968-69 (Hindi version). [*Placed in Library. See No. LT—4315/70*]

12.58 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :—

'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held